## THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTIFICATION

Dated, Shillong, the \_\_ May, 2018

No. HCM.II/03/2013/Pt/: It is hereby notified that Smti Daphira Rynjah, Joint Registrar –cum- Secretary to Hon'ble the Chief Justice is to look after the work / duties of Smti Belma Mawrie MHJS, Registrar General during the period of her absence w.e.f 4<sup>th</sup> to 8<sup>th</sup> June, 2018 as per notification dated 28<sup>th</sup> May, 2018.

REGISTRAR GENERAL

Memo No. HCM.II/03/2013/Pt/\_33/24
Copy to:-

Dated, Shillong 31 May, 2018

- The Joint Registrar -cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for information.
- $2. \ \ The Joint \ Registrar-cum-OSD, High \ Court \ of \ Meghalaya, Shillong.$
- 3. The Registrar I & II, High Court of Meghalaya, Shillong.
- 4. The PA to Registrar General, High Court of Meghalaya, Shillong.
- 5. The Private Secretary to Hon'ble Mr. Justice S. R. Sen, Judge, High Court of Meghalaya, Shillong.
- 6. The Director, Meghalaya State Judicial Academy, Shillong.
- 7. The Deputy Registrar I, II & III, High Court of Meghalaya, Shillong.
- $8.\ \ The\ Chief\ Librarian,\ High\ Court\ of\ Meghalaya,\ Shillong.$
- 9. The Assistant Registrar I, II, III, IV & V, High Court of Meghalaya, Shillong.
- 10. The Chief Translator, High Court of Meghalaya, Shillong.
- M. The System Analyst, High Court of Meghalaya, Shillong, for uploading on the website.
- 12. The Superintendent I & II, High Court of Meghalaya, Shillong.
- 13. Notice Board.
- 14. Office file.

